

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A No.963/2018

New Delhi, this the 03rd day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Pooja Sharma, Age 33+ years,
Stenographer,
D/o. Dinesh Sharma,
R/o.-33/2-A, Double Storey,
1st Floor, Ashok Nagar,
New Delhi – 110 018.Applicant

(By Advocate : Mr. Sachin Chauhan)

Versus

1. Union of India,
Through its Secretary,
Ministry of External Affairs,
South Block,
New Delhi.
2. Sh. Acquino Vimal,
Director (Cnv & I) &
Chief Vigilance Officer,
Ministry of External Affairs,
Vigilance Unit,
South Block, New Delhi.Respondents

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

In pursuance to the order dated 26.03.2018 of this Tribunal, respondents have communicated its order dated 28.03.2018 to the applicant. Counsel for applicant states that at this point of time, he wants to withdraw this O.A with liberty to file a fresh O.A.

2. Accordingly, the O.A is dismissed having been withdrawn with aforesaid liberty as prayed for.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/